

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05<sup>TH</sup> DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.73 OF 2020

PETITIONERS :

- 1.KENDRIYA VIDYALAYA PARENTS ASSOCIATION,  
DOOR NO.6/1313, PANAYAPILLY, THOPUMPADY P.0) ,  
KOCHI-682 005 REPRESENTED BY ITS  
GENERAL SECRETARY, K.A.JACOB,  
AGED 53 YEARS YEARS, S/O.ANTONY  
RESIDING AT KUDUTHANASSERY HOUSE, MUNDAMVELI (P.0) ,KOCHI-682 507.
- 2.K.A.JACOB, AGED 53 YEARS YEARS,  
S/O.ANTONY, GENERAL SECRETARY,  
KENDRIYA VIDYALAYA PARENTS ASSOCIATION.,  
RESIDING AT KUDUTHANASSERY HOUSE,  
MUNDAMVELI (P.0) , KOCHI-682 507.

BY ADV. SRI. PRANOY K.KOTTAM

RESPONDENTS :

1. UNION OF INDIA REPRESENTED BY ITS SECRETARY,  
MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT, SHASTHRI BHAVAN,  
NEW DELHI - 110 001.
2. KENDRIYA VIDYALAYA SANGATHAN,  
REPRESENTED BY ITS COMMISSIONER, 18,  
INSTITUTIONAL AREA, SHAHEED JEET SINGH MARG,  
NEW DELHI - 110 016.
3. JOINT COMMISSIONER (FINANCE) ,  
KENDRIYA VIDYALAYA SANGATHAN, 18,  
INSTITUTIONAL AREA, SHAHEED JEET SINGH MARG,  
NEW DELHI-110016.
4. DEPUTY COMMISSIONER,  
KENDRIYA VIDYALAYA SANGATHAN,  
REGIONAL OFFICE,  
KADAVANTHARA P.O., KOCHI - 682 020.
5. THE PRINCIPAL, KENDRIYA VIDYALAYA,  
INS DRONACHARYA, MUNDAMVELI (P.0) , KOCHI-682 507.

W.P(C) TMP NO.73 OF 2020 ..2..

R1 BY P.VIJAYAKUMAR, ASGI  
R2-5 BY

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS  
ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**BECHU KURIAN THOMAS**

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W.P (C) TMP No.73 of 2020  
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Dated this the 05<sup>th</sup> day of May, 2020

**ORDER**

Post the writ petition on 28.05.2020 for consideration.

**BECHU KURIAN THOMAS  
JUDGE**